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र्विचर्मन और वाचल सवा पूरि और पुगर्वाझ मंत्रो (वो विकन्धर बका): (क) जी, हां, किन्तु यह कालोनी पुरूपेण विकसित नहीं,यी।

(ब) सायुदायिक झाधार पर, जिल, रवच्छता तवा सड़क बली जैसी मूलभूत सुविधाएं प्रदान की गई हैं। जो लोग पानी व विजली के प्रपने आलग मस्या कनेवसन मोगेंगे उन्हें यह कनेवसन दिए जाने का विवार है। जहां तक मन्य सुविधायों को देने का सम्बन्ध है, दिल्ली नगर नियम को कहा जा रहा है कि वे इन सुविधायों को कहा जा रहा है कि वे इन सुविधायों को दयासम्भव शोघ प्रदान करने के लिए सम्बन्धित विभागों से सम्पर्क स्थापित करते रहें।

(द) दिस्सी नगर निगम का लगभग 42 साख रूपये की लागत से पुनर्वास कालोनियों में मरिपिरत जोवाल्य, सड़क के दोनों घोर ईट के बड़त्वे दिछाने भौर प्रधिक हैन्डपप्प लगाने तथा सड़कों में मुखार करमे का विवार है।

Commonwealth Games at Edmonton

1990. SHRI VAYALAR RAVI: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether the Government cleared the participation of athletes in the forthcoming Commonwealth Games at Edmonton;

(b) the total number of persons and the items allowed; and

(c) the procedure adopted to select the participants?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION, SOCIAL WELFARE AND CULTURE (SHRI DHANNA SINGH GULSHAN): (a) Yes, Sir.

(b) Eleven athletes in the following events:

- (i) 100 Metres
- (ii) 200 Metres
- (iii) 1000 Metres
- (iv) Marathan
- (y) 110 Metres Hurdles
- (vi) Pole Vault

- (vii) Decathlon
- (viii) Discus Throw
 - (ix) Shot Put
 - (x) Long Jump
 - (xi) Triple Jump.

(c) Selection of athletes was made by Government on the basis of the criterion recommended by the AU India Council of Sports namely the present day performance of athletes being comparable to or better than the sixth position in the concerned event in the 1974 Commonwealth Games.

Bio-Gas Plant in Tripura and North Eastern Region States

1991. SHRI SACHINDRALAL SINGHA;

SHRI M. A. HANNAN ALHAJ:

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) the details of the location of the bio-gas plant installed in Tripura and other North Eastern Region States, during the Fifth Plan period up-todate, year-wise, district-wise;

(b) whether the bio-gas plants are not popular in these states;

(c) if so, the reasons thereof and the action taken by Central and State Governments up-to-date to popularise bio-gas plants in these States, statewise;

(d) number of persons benefited upto-date by the installation of bio-gas plants in these States, state-wise, with particular reference to Tripura, plantwise and the area thereof; and

(e) the details of the proposal for installation of bio-gas plants in these States, state-wise with a particular reference to Tripura, district-wise, during the current year?